

F.No. 01(03)/Roster/CESTAT/2022(part-3)  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.11.2022

**ORDER NO. 201 of 2022**

Hon'ble President is pleased to partially modify the roster order no. 187 of 2022 for CESTAT, New Delhi on 22.11.2022 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 22.11.2022 at 2:30 pm	Mr. P.V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	E/ROM/50188/2020 in E/54035/2018 CGST & CCE, Alwar vs. CIMMCO Ltd.  E/ROM/50189/2020 in E/51832/2018 CIMMCO Ltd. vs. CGST & CCE, Alwar.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".


By Order



(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Asst. Registrar